

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 257
31(ND)/2016

IN THE MATTER OF:

Anil Goyal & Ors. ... **Applicant/Petitioner**

Versus

M/s. Kalyan Polypacks Ltd. &Ors ... **Respondent**

Under Section: 397/398

Order delivered on 06.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv Raghavendra M Bajaj, Adv Bhaskar Subramanian, Adv Anupam for
Respondent No. 2-4 and Mr. Mohit Goyal, R-4 in person

ORDER

Renotify this case on 18.08.2021


(T.S. SINGH)
COURT OFFICER